

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 115/9//HDB/2017
NAME OF THE COMPANY	Suryodaya Infra Projects (I) Private Limited
NAME OF THE PETITIONER(S)	McNallySayaji Engineering Limited
NAME OF THE RESPONDENT(S)	Suryodaya Infra Projects (I) Private Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S	S.V. RAMA KRISHAMA	Adw "	5 vrawebiin @gwai 984840369) a	t. Down-

ORDER

Heard. Ms. K.Srilatha, Ld. Counsel for Petitioner / Operational Creditor and Shri Dr.S.V.Ramakrishna, Ld. Counsel for Respondent / Corporate Debtor.

C.P. is disposed of as withdrawn by a separate order.

Member (T)

Member (J)

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